

Assessment Year	Income/Loss assessed
	Rs.
1980-81	(—) 88,520
1981-82	(+) 1,74,470 (Reduced to Rs. 51,060/- on appeal and rectification).
1982-83	1,46,968

(c) Total amount outstanding against :

(i) The Trust "Rajneesh Foundation :

(1) Income-tax—Rs. 3,56,41,992

(2) Wealth-tax—Rs. 33,60,868

(ii) Rajneesh Foundation Ltd. Rs. 2,33,911 (Income-tax)

The amount outstanding for more than 5 years against.

(a) The Trust "Rajneesh Foundation" :

(i) Income-tax. Rs. 21,77,905/-

(ii) Wealth-tax. Nil.

(b) Rajneesh Foundation Ltd. Nil.

(d) In order to recover the outstanding amounts, the movables including the bank accounts and rents receivable were attached. The immovable properties of the Rajneesh Foundation Trust have also been attached. These steps resulted in the recovery of Rs. 35,66,862/ upto 31-3-1986.

[English]

Reopening of Anglo-French Textiles Mills, Pondicherry

*671. SHRI INDRAJIT GUPTA. : Will the Minister of TEXTILES be pleased to state :

(a) whether the Anglo-French Textile Mills in Pondicherry has been reopened and started working;

(b) if so, since when; and

(c) if not, the reasons therefore ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). One section of the Anglo-French Textile Mills, Pondicherry, namely 'Canvas Mill' has been re-opened on 17.3.1986 and has started working. The Ponnicherry Textile Corporation Ltd. is carrying out cleaning/maintenance operations in respect of the other sections of the mill.

(c) Does not arise.

Smuggling from Across Pakistan Border

*672. SHRI N. TOMBI SINGH : Will the Minister of FINANCE be Pleased to state :

(a) whether it is a fact that an unabated smuggling of narcotics, gold and silver is continuing from across the Pakistan border causing an adverse effect on the country's economy and peoples' health;

(b) whether the question of having greater areas of border under direct surveillance and fencing has been finalised.

(c) if so, the details thereof;

(d) whether any scheme has been introduced to adequately reward the Sleuths who apprehend such smugglings;

(e) if so, the number of persons who have been rewarded during the last three years indicating the total quantity (with value) of goods seized; and

(f) further steps being considered to deal with this menace ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Reports

received by the Government and seizures made indicate that gold and narcotic drugs continue to be sensitive to smuggling into India across the Indo-Pak border. Silver smuggling across the border has not been on any significant scale for the last two years.

(b) While greater surveillance continues to be maintained on the Indo-Pak border by the concerned Central and State Government agencies, there is no proposal for fencing of the border.

(c) Does not arise.

(d) The Government has liberalised/

rationalised the reward policy in March, 1985. Under the revised scheme, the reward eligibility of the informers and Government servants has been raised alike from 10 to 20% of the value of the contraband goods seized with the provision for the grant of part of reward immediately after the seizure.

(e) The number of Government servants (including from B.S.F. and Police) and informers to whom rewards were sanctioned/paid for effecting seizures in the Indo-Pak border region during the years 1983, 1984 and 1985 and the value of seizures made during the aforesaid period are given below :—

Year	Number of Government servants	Number of informers	Value of goods seized. (Rs. in crores)
1983	310	52	3.84
1984	374	35	5.60
1985	859	38	12.20 + 365 Kgs. of heroin.

(f) The anti-smuggling drive in general has been intensified in the Indo-Pak border. The Preventive and Intelligence machinery of the Customs department in the region has been reinforced in terms of man-power and equipment. In addition, appropriate anti-smuggling measures are taken in close co-ordination with the concerned Central and State Government authorities. The trends in smuggling and seizures made in the region are kept under constant review for taking appropriate remedial action as warranted.

A new Act, namely, "Narcotic Drugs and Psychotropic Substances Act, 1985" has been brought into force with effect from 14th November, 1985, which, inter alia, provides for stringent punishment for drug trafficking offences.

Study Conducted by the Indian Chamber of Commerce on Finance for Industry in Orissa

*673. SHRI JAGANNATH

PATTNAIK : Will the Minister of FINANCE be pleased to state ;

(a) whether any study on Finance for industry in Orissa has been conducted by the Indian Chamber of Commerce;

(b) if so, the salient features of the said study; and

(c) the reaction of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Government have no information in this regard.

(b) and (c). Do not arise.

Transfer Policy in Nationalised Banks

*674. SHRI KESHAORAO PARDHI : Will the Minister of FINANCE be pleased to state :